



2026:AHC:42752-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 479 of 1999

Vikram Singh And Another

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	Mata Prasad Pal, Nitin Kumar, Ram Chandra Yadav, S.K. Srivastava
Counsel for Respondent(s)	:	Govt. Advocate

Court No. - 46

**HON'BLE SIDDHARTH, J.
HON'BLE HARVIR SINGH, J.**

As per office report dated 13.2.2026 the serving appellant no.2, Sobaran Singh has also died. Earlier appellant no.1, Vikram Singh had died and appeal was dismissed as abated against him.

The appeal is dismissed as abated with regard to both the appellants.

Let the trial court record be returned to the trial court..

(Harvir Singh, J.) (Siddharth, J.)

February 25, 2026

Atul kr. sri.